

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No.O.A.1279/1996

Date of order: 10.8.2004

Present : Hon'ble Mr. S.K. Hajra, Administrative Member  
Hon'ble Mr. K.V. Sachidanandan, Judicial Member

A.K. VERMA  
VS.  
UNION OF INDIA & ORS.

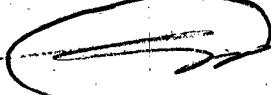
For the applicant :: None  
For the respondents : Mr.P.K. Arora, counsel

K.V. Sachidanandan, J.M.

O R D E R

When the matter came up for hearing neither the applicant nor any counsel appeared for the applicant. Mr. Samir Ghosh, former counsel for the applicant is reported to have died. Therefore, several opportunities were given to the applicant for appearance and finally on 21.4.2004 this Bench of the Tribunal observed that if nobody appears for the applicant on the next date, appropriate order shall be passed and the matter was adjourned to 10.8.2004 i.e. today. Today nobody is present on behalf of the applicant. Therefore, we are of the view that the applicant is not interested to proceed with the case. Accordingly, the application is dismissed for non-prosecution.

No order as to costs.

  
MEMBER(J)

  
S.K. Hajra  
MEMBER(A)